

**CIRP- M/S ARTLAY AGRITECH PRIVATE LIMITED**

First Meeting of Committee of Creditors (Dated 04/06/2026)

**CREDITORS OTHER THAN FINANCIAL CREDITORS & OC**

<b>LIST OF CLAIMS FILED BY CREDITORS OTHER THAN FINANCIAL CREDITORS &amp; OPERATIONAL CREDITORS</b>						
S.No.	NAME	Address of Financial creditors	Date of filling claim	Amount (INR) in Lac.		Remarks
				Claimed	Admitted	
1.	EPF DEPARTMENT	NIL	19/05/2026	NIL	NIL	CLAIMES FILLED FOR ZERO



**Sudhir Bhansali**  
**Interim Resolution Professional (IRP)**  
**M/S ARTLAY AGRITECH PRIVATE LIMITED**  
 IBBI/IPA-001/IP-P1109/2017-2018/11799  
 52, Sangram Colony, C-Scheme, Jaipur-302001  
 Phone 0141- 4004324  
 Mobile +91 9413801080  
 Email id: [sbhansalico@gmail.com](mailto:sbhansalico@gmail.com)  
[artlaycirp@gmail.com](mailto:artlaycirp@gmail.com)  
**AFA NO: AA1/11799/02/300627/108954**  
**VALID UPTO 30/06/2027**

Dated : **29/05/2026**  
 Place: Jaipur

M/S ARTLAY AGRITECH PRIVATE LIMITED (UNDER CIRP)  
 Sheet 1: Financial Creditors (FC) — OPERATIONALL CREDITORS  
 Claim Verification Register (Form – B)

Name of Creditor	CIN	Claim Received Date	Claim Amount Received (INR)	Claim Amount Admitted (INR)	Nature of Debt (Goods / Services / Taxes)	Whether Related Party? (Yes/No)	Claim Under Verification (INR)	Claim Not Admitted (INR)	Remarks
ALIMONT RIFOODS LIMITED	U1100GJ2021PLC124918	19/05/2026	227329545	223230420 (Provisionally admitted)	GOODS	NO	4099125	0	1.Please note that while your claim has been provisionally recognized up to the limits reflected in the company's Audited Balance Sheet dated 31.03.2025, the burden of proving the debt lies strictly on the claimant under Regulation 7 of the IBBI (CIRP) Regulations, 2016.In the absence of supporting invoices, delivered challans, for the period both prior to and after 31.03.2025, this admission remains strictly provisional. The undersigned reserves the right to revise, reduce, or reject the admitted amount under Regulation 14(2) if contradictory evidence emerges or if statutory proof is not filed by your office.
ALIMENTOS ORGANICS LIMITED	U01100GJ2017PLC099642	19/05/2026	31573896	31573896 (Provisionally admitted)	GOODS	NO	0	0	1.Please note that while your claim has been provisionally recognized up to the limits reflected in the company's Audited Balance Sheet dated 31.03.2025, the burden of proving the debt lies strictly on the claimant under Regulation 7 of the IBBI (CIRP) Regulations, 2016.In the absence of supporting invoices, delivered challans, for the period both prior to and after 31.03.2025, this admission remains strictly provisional. The undersigned reserves the right to revise, reduce, or reject the admitted amount under Regulation 14(2) if contradictory evidence emerges or if statutory proof is not filed by your office.
EPICROP ORGANICS LIMITED	U15100RJ2019PLC066187	19/05/2026	25204557.1	25204557.1	GOODS	NO	0	0	SINCE NO RECORDS AVAILABLE AFTER 31.03.2025. INTEREST @18% CLAIMED AFTER 30 DAYS OF INVOICE.

